

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/188/2017
NAME OF THE PETITIONER(S) : A.K.Y REALTY PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
	G. Baskan, Adv I. Dinesh, Adv. (A.K.Y. Realty Pvt Ltd)	Petitioner for counsel Representing counsel for ROC Chennai	G. Baskan B. G. G. G.
B.	Sarath babu Advocate		

ORDER

Counsels representing both the parties are present. The matter is adjourned at request for hearing submissions. Put up on 22.12.2017.

^{sd-}
S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)

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